

17/6/92
order/Judgement despatched
to Applicant/Respondent(s)
on 2-7-92

[Signature]
6/7/92

Judgement dtd: 17-6-92
is served to applicant
dtd. Nil

[Signature]
17/7/92

M.P. No. 817/92 for
Correcting clerical
mistake, filed on
12-10-92.

[Signature]
28/9

R.P. No. 173/92 for
order by circulation.

[Signature]
15/10

Notice is issued to
applicant on 23-10-92

[Signature]

Notice dtd. 23/10/92
unserved on applicant
& came back with
remark 'not claimed'

[Signature]
18/11/1992

Recd reply to RP 173/92
from applicant on 13/12/92

[Signature]
18/12/92

R.P.No. 173/92

O.A.No. 446/92 Date: 19-10-1992

Mr. V.S. Masurkar for Review

Petitioner (Original respondent)

Mr. D.V. Gangal for review

respondent (Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

[Signature]

(M.Y. PRIOLKAR) (S.K. DHAON)
M(A) VC